DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE ADARSH KUMAR GOEL (IN TERMS OF THE RESOLUTION ADOPTED IN THE FULL COURT MEETING HELD ON MAY 07, 1997.)

| Description | Particular/Value | | Remarks |
|---|---|--|--|
| | (A) Self | (B) Spouse | |
| □ Building | Allottee of flat in Supreme Enclave, Mayur Vihar, Phase-I, Delhi | | Acquired around the year 1991 for a sum of Rs.5,36,000.00 paid in installments. Half contribution by spouse. |
| [©] Other landed Property | Sub lease of Plot measuring 247.25 metre in "Allahabad High Court Judges Sehkari Awas Samiti Limited" Sector 105, NOIDA | As in Remarks column | Enrolled as member of society in 2003 and consideration of Rs.24 lacs [approx.] paid in installments. Sub lease executed on 27.03.2010. Under collaboration / family arrangement construction made |
| ¹² Shares & Mutual Funds | NIL | | |
| ^{II} Fixed deposits | Rs.12,98,317/- | FD Rs.11,71,610/- NSC Rs,2,90,000/- Rs.3,29,000/- | |
| ^D Savings Bank Accounts | Balance as on 01.11.2014 Rs.6,61,446/- | Balance as on 01.11.2014 Rs.3,11,182/- | |
| GPF PPF | GPF- RS.95,72,200/- NIL | | |
| | Duilding Other landed Property Shares & Mutual Funds Fixed deposits Savings Bank Accounts | GPF Allottee of flat in Supreme Enclave, Mayur Vihar, Phase-I, Delhi Allottee of flat in Supreme Enclave, Mayur Vihar, Phase-I, Delhi Sub lease of Plot measuring 247.25 metre in "Allahabad High Court Judges Sehkari Awas Samiti Limited" Sector 105, NOIDA NIL Funds Balance as on 01.11.2014 Rs.6,61,446/- GPF GPF- RS.95,72,200/- | □ Building Allottee of flat in Supreme Enclave, Mayur Vihar, Phase-I, Delhi □ Other landed Property High Court Judges Sehkari Awas Samiti Limited" Sector 105, NOIDA □ Shares & Mutual Funds □ Fixed deposits □ Fixed deposits □ Savings Bank Accounts □ Savings Bank Accounts □ GPF GPF- RS.95,72,200/- |

| Other assets/ Movable Dewellery Vehicles | ^D Jewellery | NIL. | Gold Jewellery [500 gm.] approx. |
|--|--|---------------------------------|--|
| | □ Vehicles | NIL | Silver articles [1500 gm] approx. |
| Liabilities | Deans-Mortgages Overdrafts Unpaid Bills Any other Liabilities | NIL NIL NIL NIL NIL | |